

(b) the number of steamers which brought these foodgrains from different foreign ports;

(c) the quantity of foodgrains discharged at the different ports in India; and

(d) the amount of freight paid by the Government of India on the import of foodgrains in 1951, in dollars, sterling and rupees and the total amount so paid?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) 4.7 million tons of foodgrains costing approximately 216 crores of rupees were imported during 1951. Grain-wise particulars of quantity and value of foodgrains are published in the January, 1952 edition of the Bulletin on food statistics published by the Ministry of Food and Agriculture. It is not in public interest to disclose at present the country-wise break-up of the value of the foodgrains imported from each country.

(b) 662 steamers.

(c) The quantity of foodgrains discharged at different Indian ports during 1951 is as follows:—

Name of port	Quantity in 000 tons
Bombay ..	1627.7
Calcutta	1514.5
Madras ..	477.5
Cochin ..	566.3
Visakhapatnam..	205.1
Bhavnagar	15.1
Navlakhi	157.1
Tuticorin	85.5
Marmugoa	25.7
Calicut	14.8
Okha	28.6
Kakinada	6.4
<b>TOTAL</b>	<b>4724.3</b>

(d) Break-up in terms of rupees, sterling and dollars is not readily available and the information is being compiled. A Statement will be placed on the Table of the House shortly, giving the required information.

#### NATIONAL HIGHWAYS IN ASSAM

**540. Shri J. N. Hazarika:** Will the Minister of Transport be pleased to state:

(a) the mileage of the portion of National Highways from Makum to

Ledo in Assam; and the amount of money spent in the years of 1950-51 1951-52 for its improvement; and

(b) what amount will be spent in 1952-53 for its surface dressing etc. and when the portion will be completed?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) 27 miles; Rs. 44,050 during 1950-51 and Rs. 84,000 during 1951-52.

(b) An amount of Rs. 2.7 lakhs for surface dressing etc. has been tentatively earmarked for 1952-53. It is expected that the work will be completed by the year 1954.

#### MIGRATION TO INDIA FROM PAKISTAN

**541. Shri S. N. Das:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons who having migrated to the territory of India from the territory now included in Pakistan be deemed to be citizens of India at the commencement of the Constitution as envisaged in article 6(b) (i) of the Constitution;

(b) the number of such persons who having migrated to the territory of India from Pakistan on the nineteenth day of July, 1948, have been registered as citizens of India as envisaged in article 6(a) (ii) of the Constitution;

(c) the number of persons who having migrated to Pakistan have returned to the territory of India under permit for settlement or permanent return have been registered as citizens as envisaged in Article 7 of the Constitution; and

(d) the number of persons who have registered themselves as citizens of India under article 8 of the Constitution up to date giving different figures for different countries?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

#### EXTRA DEPARTMENTAL POST OFFICES

**542. Shri S. N. Das:** Will the Minister of Communications be pleased to state:

(a) what are the main difficulties experienced in the working of the extra Departmental Post Offices that have been brought to the notice of the Department by the Post-Masters of these post offices;

(b) whether it is a fact that in a very large number of such post offices,